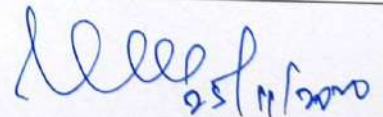


**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 26.11.2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p style="text-align: center;"><u>HEARING</u></p> <p>1) Misc.28/2020</p> <p style="text-align: center;"><u>STEPS</u></p> <p>2) R.A.253/2020</p> <p style="text-align: center;"><u>APPEARANCE OF PARTY</u></p> <p>3) R.A.132/2020</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>4) M.A.108/2020 5) M.A.5/2020 6) R.A.236/2020</p> <p style="text-align: center;"><u>TO HEAR</u></p> <p>7) Misc.76/2019</p>	<p style="text-align: center;"><u>EVIDNCE</u></p> <p>1) S.C.84/2018 2) S.C.161/2018 3) S.C.200/2018 4) S.C.153/2019 5) S.C.188/2019 6) S.C.286/2019 7) S.C.305/2019 8) S.C.313/2019 9) S.C.316/2019</p> <p style="text-align: center;"><u>CALL ON</u></p> <p>10)S.C.278/2019</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
	<p style="text-align: center;"><u>OBJECTION</u></p> <p>1) Crl.Misc.1524/2020 2) Crl.Misc.1553/2020 3) Crl.Misc.1554/2020 4) Crl.Misc.1558/2020 5) Crl.Misc.1573/2020 6) Crl.Misc.1574/2020 7) Crl.Misc.1575/2020 8) Crl.Misc.1576/2020 9) Crl.Misc.1578/2020 10)Crl.Misc.1579/2020 11)Crl.Misc.1580/2020 12)Crl.Misc.1582/2020 13)Crl.Misc.1586/2020 14)Crl.Misc.1587/2020</p> <p style="text-align: center;"><u>ORDERS</u></p> <p>15)Crl.Misc.1443/2020 16)Crl.Misc.1521/2020 17)Crl.Misc.1529/2020 18)Crl.Misc.1531/2020 19)Crl.Misc.1534/2020</p>

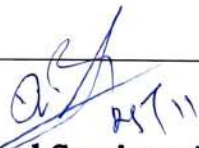

25/11/2020

Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- 1. Other cases listed on 26.11.2020 are posted to 21.12.2020
2. All Advocates are requested to strictly follow SOP dated
28.05.2020, 27.06.2020, 24.07.2020, 27.08.2020 and
18.09.2020, issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &
SESSIONS JUDGE
Cause List Dated 26.11.2020**

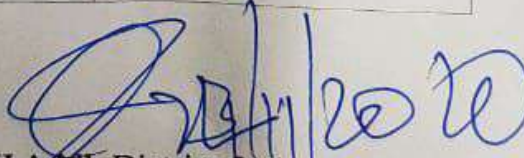
<u>MORNING SESSION</u>	
EVIDENCE 1. Ref.1/2017 2. Ref.8/2017 3. Ref.1/2019 4. SC.159/2013	ARGUMENTS 5. AA.6/2018 6. M.A.164/2012 7. RA 59/2014 8. RA.152/2015 9. ID 77/2017 10. SC 317/2019 11. Crl.Misc.1289/2020 12. Crl.Misc.1431/2020 13. Crl.Misc.1463/2020 14. Crl.Misc.1467/2020 15. Crl.Misc.1500/2020 16. Crl.Misc.1517/2020
<u>AFTERNOON SESSION</u>	
1. R.A. 112/2016 2. R.A.3/2020 3. AA.6/2019 4. Spl.c.121/2015 5. Crl.A.13/2018 6. Crl.A.56/2018 7. Crl.A.63/2019	


**I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.**

NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 & 27.06.2020 issued by Hon'ble High court of Karnataka.

Cause List of II ADJ as per SOP – 25.11.2020.

1	SPL.C 345/2020	(HEARING)
2	CrI.Misc. 1523/2020	(HEARING)
3	SPL.C 15/2013	(Evidnce)
4	SPL.C 67/2013	(Evidnce)
5	SPL.C 7/2015	(Evidnce)
6	SPL.C 8/2015	(Evidnce)
7	SPL.C 80/2015	(Evidnce)
8	SPL.C 192/2015	(Evidnce)
9	SPL.C 31/2018	(Evidnce)
10	SPL.C 390/2018	(Evidnce)
11	CrI.Misc. 1559/2020	(Await Notice)
12	SPL.C 87/2016	(HBC)
13	SPL.C 11/2016	(FDT)
14	SC 63/2016	(NBW TO ACCUSED)
15	Cr 79/2020	JC
16	Cr 153/2019	JC


C/c. II Addl. District & Session Court
Bengaluru Rural District.

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 26-11-2020**

MORNING SESSION

CRIMINAL CASES

FOR ARGUMENTS

1. CRL.MISC.1528/2020

FOR OBJECTIONS

2. CRL.MISC.1568/2020




C/c. VI Additional District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

VIII ADDL.DISTRICT & SESSIONS JUDGE,
BENGALURU RURAL DISTRICT,
BENGALURU.

CAUSE LIST DATED 26-11-2020

MORNING SESSION

CIVIL CASES	CRIMINAL CASES
<p><u>FOR HEARING</u> 1. R.A.15/2016</p> <p><u>FOR STEPS</u> 2. MISC.84/2015</p> <p><u>FOR APPEARANCE OF PARTY</u> 3. M.C.207/2020</p> <p><u>NOTICE</u> 4. EX.2/2019</p> <p><u>FOR AWAIT TCR</u> 5. R.A.285/2011</p> <p><u>FOR AWAIT NOTICE</u> 6. M.A.21/2018</p> <p><u>RPAD</u> 7. R.A.119/2013</p>	<p><u>FOR ARGUMENTS</u> 1. CRL.MISC.1398/2020</p> <p><u>FOR OBJECTIONS</u> 2. CRL.MISC.1462/2020 3. CRL.MISC.1577/2020</p>


C/c. VIII Additional District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 26-11-2020 (Morning Session)

Sl. No	Nature of case	Case No
1	SC	43/2020
2	SC	146/2020
3	SC	333/2018
4	SC	313/2018
5	SC	120/2020
6	SC	33/2018
7	SC	195/2018
8	SC	14/2019
9	SC	59/2019
10	SC	97/2020
11	Spl.C	114/2016
12	Spl.C	8/2013
13	Spl.C	45/2016
14	Spl.C	180/2012
15	Spl.C	21/2013
16	Spl.C	124/2016
17	Spl.C	280/2018
18	Spl.C	51/2015
19	Spl.C	23/2013
20	Spl.C	203/2020

IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 26-11-2020 (Afternoon Session)

Sl. No	Nature of case	Case No
1	Spl.C	148/2015
2	SC	67/2020
3	Spl.C	127/2016
4	CrI.A.	23/2020
5	R.A.	184/2016
6	R.A.	37/2018
7	R.A.	43/2019
8	R.A.	104/2019
9	R.A.	99/2016
10	R.A.	135/2018
11	R.A.	151/2018
12	R.A.	41/2020
13	R.A.	169/2013
14	R.A.	186/2013
15	R.A.	196/2013
16	M.A.	43/2020
17	M.A.	27/2017
18	P & SC	37/2020
19	P & SC	44/2020
20	M.A.	32/2020

IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.